

Adverse Effect of F. P. Tablet

*52. SHRI TINDIVANAM G. VENKATARAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the latest family planning tablet advised in Government hospitals is said to be leading to cancerous diseases;

(b) whether it is a fact that continuous use of family planning tablets even leads to dreaded diseases like AIDS; and

(c) if so, the steps Government propose to take to test its adverse effect?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Under the Family Planning Programme, Oral Contraceptive Pills (Mala-D and Mala-L) containing 300 microgram of DN Norgestral and 30 microgram of Ethinyl Estradiol are being distributed in various health facilities and are being used by about 60 million women all over the world. Studies with this low dose Pills have confirmed that there is no increased risk of malignancies in young women using these pills for 5 continuous years.

(b) No, Sir.

(c) Question does not arise.

Extradition of Dawood Ibrahim

*53. SHRI SOM PAL:

SHRI SHANKAR DAYAL SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have started extradition proceedings against Dubai-based don Dawood Ibrahim; if so, the details thereof;

(b) what is the manner in which Dawood Ibrahim got his passport renewed in spite of several serious charges against him; find

(c) whether Government have traced the whereabouts of Memon Brothers; if so, the details about their location abroad and Pakistan's role in Memon's escape from India and getting them sheltered with its help?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) India and the United Arab Emirates have not yet concluded an Extradition Treaty. However, a request for extradition of Dawood Ibrahim was made to Interpol Abu Dhabi in May, 93. Earlier in March 93, all countries were advised about the revocation of his passport.

(b) An additional booklet was issued by the Indian Consulate General at Jeddah in Sept 1989. An enquiry has been instituted.

(c) Available information indicates that members of the Memon family arrived in Pakistan in March 93. The Government of Pakistan was approached for locating these persons and sending them back to India. The Government of Pakistan have so far taken the position that they are not aware of the whereabouts of the Memon family.

Konkan Railway Project to link Mangalore with Bombay

*54. SHRI O. RAJAGOPAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the work on the Konkan Railway Project to link Mangalore with Bombay has suddenly come to a halt in Goa;

(b) if so, what are the reasons therefor;

(c) what is the amount of work that has been completed on this rail project in terms of laying of rails, and the amount of work that remains to be done;

(d) by when the work is likely to be resumed; and

(e) whether there is rethinking on the execution of the project, if not, the reasons for stopping the work?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) The work has temporarily been stopped on a 54 km. length between Mayem and Bali out of 105 kms. in Goa.

(b) An alternative route was suggested by NATPAK a firm of Consultants, which was claimed to be cheaper by Rs. 80 crores than the existing alignment. This matter is being examined by a High Level Committee under Retired Supreme Court Judge, Justice Q. J. Oza.

(c) Out of 760 kms. rail laying has been completed in 68 kms. between Mangalore and Udipi and 46 kms. between Roha and Veer (Dasgaon).

(d) The High Level Committee is expected to give its report by 10-9-93. Decision regarding alignment to be followed between Mayem and Bali will be taken shortly thereafter and work will then be resumed.

(e) No. Sir. There is no rethinking on the execution of the project. The reasons for stopping this work are explained above.

Railway Project in Gujarat

*55. SHRI RAJUBHAI A. PARMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any Railway project in Gujarat which is yet to be completed;

(b) if so, the details of the project which has not been completed so far;

(c) whether Government propose to take up some new projects in the State during the Eighth Five Year Plan period; if so, the expenditure to be incurred thereon project-wise; and

(d) the steps taken by Government to complete these projects as per schedule?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes, Sir.

(b) the projects not completed so far are:

(i) New DG line from Kapadvanj to Modasa.

(ii.) New BG line from Godhra to Indore.

(iii) gauge conversion of Delhi-Ahmedabad route, and

(iv) gauge conversion of Bhildi-Viramgwa route.

(c) Yes, Sir. Gauge conversion of Rajkot-Veival and Viramgam-Mahesana have been identified for being taken up in the 8th Plan. In addition to works on hand. The expenditure to be incurred on different projects is decided annually based on the funds made available for each Plan Head by the Planning Commission while finalising the Annual Plan.

(d) Adequate outlays and supply of materials will be ensured.

Donation of human organs

*56. SHRI VISHNU KANT SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that donation of human organs for transplant has become regular in big metropolitan cities; and women in particular are made to donate human organs;

(b) whether it is also a fact that recipients of human organs do not pay adequate compensation to the donors for proper post-operation care;

(c) if so, whether Government are contemplating any action to prevent the unethical exploitation of the poor donors and

(d) what are the details in this regard?